

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 20.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/405/2024, IA (IBC)/205/2024 in CP (IB) No.72/9/HDB/2019
NAME OF THE COMPANY	Alekhya Drugs Pvt Ltd
NAME OF THE PETITIONER(S)	Trident Chemphar Ltd
NAME OF THE RESPONDENT(S)	Alekhya Drugs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/405/2024

Present: Ld. Counsel Mr. Peri Ramakrishna for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 15.04.2024** for filing proof of service and for counter.

IA (IBC)/205/2024

Present: Ld. Counsel Mr. Peri Ramakrishna for the Applicant.

Ld. Counsel Mr. P.H. Pannaga Sai for the Respondent.

Ld. Counsel Mr. P.H. Pannaga Sai has taken service on behalf of the Respondent. He is undertaking to file vakalath and counter by the next date of hearing. **Matter is adjourned to 15.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)